

4065

Dis.No. /2020/ADM

Office of the
Prl. District & sessions court
Ballari, Dated : 21.12.2020.

"MEMO"

Ref:-Hon'ble High Court Of Karnataka Email Dated 28/10/2020.

As per Honorable High Court Of Karnataka directions and Stepping Towards digitalization and to easy of access, e-Filing Facility is enabled to all establishments of BALLARI Unit.

So advocates or party in person are hereby requested to register themselves in the following website.

<https://efiling.ecourts.gov.in/kar/>

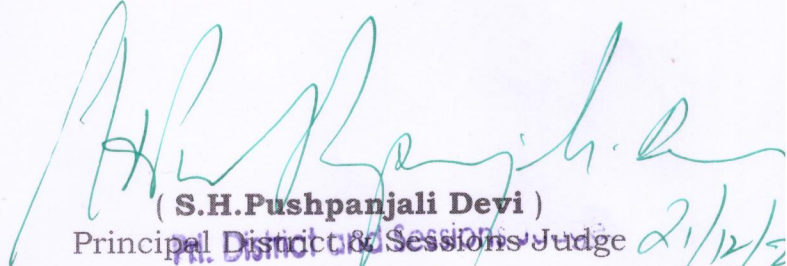
And make use of e-Filing facility positively.

e-Filing Related materials are uploaded in BALLARI District Court Official website i.e., Registration manual, e-Filing Step By Step Procedure Manual and e-Filing Videos link

<https://districts.ecourts.gov.in/e-filing-30>

- 1). Before registration, advocates are should ensure that their mobile number and Email_id are added/updated to Court Software(CIS).
- 2). Once Registration is completed in any single establishment, advocate can file in all establishment i.e, single registration.

For any Queries related to registration and Efiling Kindly email to **queryefilingcmbly@gmail.com**


(S.H.Pushpanjali Devi)
Principal District and Sessions Judge 21/12/20
Ballari

To,

All the Presidents of Bar Association,BALLARI with a request to circulate all the Members.